

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The details are as under :

	Staff strength
As on April, 1994	368
As on April, 1995	356
As on April, 1996	347

(b) to (d). Losses incurred by Centaur Lake View Hotel, Srinagar were due to the disturbed situation in the valley which resulted in stoppage of tourist flow. Details are as under :

Year	Amount of Loss (Rs. in lakhs)
1993-94	544.02
1994-95	551.01
1995-96	330.55

[Translation]

#### Code VT

4051. SHRI MANHARAN LAL PANDEY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Code VT given by International Aviation Organisation to Indian Planes stands for viceroy territory; and

(b) if so, the steps proposed to be taken by the Government to get this word changed?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) There is no information on record which suggests that the letters 'VT' stand for Viceroy Territory.

(b) Does not arise.

[English]

#### Intelligent Network Services

4052. SHRI K.H. MUNIYAPPA :  
DR. RAMKRISHNA KUSMARIA :

Will the Minister of COMMUNICATIONS be pleased to state : (a) whether the Government propose to introduce Intelligent Network (IN) Services in the country;

(b) if so, the time by which it is likely to be started; and

(c) the salient features thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) It is proposed to start services based on the Intelligent Network during the financial year 1997-98.

(c) A number of IN services such as Free Phone, Premium Rate, Virtual Private Network, Virtual Card Calling, Universal Numbers, Televoting etc. is planned to be introduced in a large segment of the network.

#### Production of Blue Films by Computers

4053. SHRIMATI SUMITRA MAHAJAN :  
SHRI DADA BABURAO PARANJPE :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether some companies are engaged in producing computerised Blue films in Jabalpur in Madhya Pradesh.

(b) whether these films have been supplied to other States and Gulf countries;

(c) if so, the reasons therefor; and

(d) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d). In terms of the provisions contained in the Cinematograph Act, 1952 no film can be released for public exhibition unless the same has been certified by the Central Board of Film Certification (CBFC). The CBFC do not have any information either about production of computerised blue films in the country or about distribution/export thereof. The enforcement of the Cinematograph Act, 1952 rests with the State Governments/Union Territory Administrations and it is for the concerned District/Police Authorities to take necessary action under the relevant provisions of law relating to such offences.

#### Sale of Indian Airlines Tickets

4054. SHRI PRAMOTHES MUKHERJEE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the amount of sale of tickets has been registered during the last three years by Indian Airlines branches in Lucknow and Kanpur;

(b) whether it is a fact that despite increase in sales turnover at these stations, the Indian Airlines is failing to provide proper customer services by putting *inter-alia* operational flights; and

(c) if so, the facts and reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The amount of sale of tickets registered by Indian Airlines branches in Lucknow and Kanpur for